

**DIVISION BENCH**

**ITEM NO. 107**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 127/2022, IA No. 173/2022, IA No. 435/2022, IA No. 443/2022  
IN CP (IB) No. 342/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>BANK OF BARODA V/S M/S BAGHAULI SUGAR &amp; DISTILLERY LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (In CIRP)</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Karan Gandhi, Adv. : *For the Applicant in IA No. 127/2022, IA No. 435/2022 &  
IA No. 443/2022 & Res No. 1/RP in IA No. 173/2022*

Sh. Namit Suri alongwith Ms. Surbhi Sinha, Ms. Mona Rawal, CS, Ms. Purnima Singh,  
Adv. : *For the Applicant in IA No. 173/2022*

Sh. Sougat Sinha, Adv. : *For the COC/ Res. No. 2 in IA No. 173/2022*

**ORDER**

**IA No.435/2022**

Let the notice of the application be issued to the opposite party within two weeks and after service of the notice, the reply be filed within next two weeks by serving an advance copy to the other side. Thereafter, rejoinder, if any, be filed within next one week after receiving the copy of reply.

Let the matter be listed on 19<sup>th</sup> January, 2023.

**IA No.443/2022**

The present application has been filed under Section 60(5) of the Code r/w Rule 11 of NCLT Rules, 2016 for exclusion of the period from 16<sup>th</sup> April, 2022 till the disposal of the IA No.173/2022.

—Sd—

**IA No. 173/2022**

The present application has been filed by the Resolution Applicant and he is directed to file affidavit explaining the gap between 330 days which is expired on 16<sup>th</sup> April, 2022 and 08<sup>th</sup> June, 2022 when the IA No.173/2022 was filed by the Resolution Applicant.

Let the Affidavit be filed to that effect within two days.

List IA No.127/2022, IA No.173/2022 & IA No.443/2022 alongwith main CP on 09<sup>th</sup> December, 2022 higher on the board.

—Sd—

**(Subrata Kumar Dash)**  
**Member (Technical)**

**06<sup>th</sup> December, 2022**

*Md. Zaid*  
*(Stenographer)*

—Sd—

**(Harnam Singh Thakur)**  
**Member (Judicial)**